3025 Written Answers [RAJYA SABHA]

Tax DEPUTY MINISTER IN THE DEPARTMENT or COMMUNICATIONS (SHRI B. BHAGAVATI) : (a) Yes. Thirty Ave complaints regarding delay to un-registered letters were received, daring the last three months.

(b) These complaints were investigated by Postmaster General, Hyderabad. The cause of the delay is mis-connection of Air Services and absence of Zonal number in the addresses in some cases. Remedial action is being **take***.

म्रफीकी बेशों में भारतीयों की सम्पत्ति

558. भी विमलकुमार मन्नालाजी चौरहियाः क्या वैदेशिक-कार्यमंत्री यह बताने की कृपा करेंगे कि भारतीय मूल के बो व्यक्ति हाल में विभिन्न ग्रफीकी देशों से भारत ग्राए हैं, उनकी उन देशों में रह गई सभ्यत्ति को ग्रथवा उसका मुआवजा प्राप्त करने के लिए सरकार ने क्या कदम उठाए हैं?

f [PaopwrniB OF INDIANS IN AFRICAN COUNTRIES

558. SHRI V. M. CHORDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state the steps taken by Government to secure properties or, in the alternative, compensation for properties left behind in various African countries by persons of Indian origin who hav« migrated to India recently?]

वैदातक-कार्य मंत्री (सरदार स्वगं सिंह): भारत-मूलक जो लोग भारत आ रई हैं उनकी संपत्ति पर संबद्ध देश के कायदे-कातन का लागू होना स्वाभ-विक है । मोजाम्बिक के जो देश-प्रत्यावर्ती भारतीय राष्ट्रिक हैं उन्होंने मोजाम्बिक में छोड़ी अपनी संपत्ति के स्थान पर मुग्रावज्जे के कुछ दावों को तरजीह दी है। to Questions

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सरकार इस मामले पर विचार कर रही है। अर्फाका के ग्रोर देशों में समस्याएं दूसरी हैं। जब हमारे सामने कोई मामला ग्राता है तब हम उसे देखते हैं।

f [THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): The properties of people of Indian origin migrating to India are naturally subject to laws and regulations of the country concerned. Mozambique repatriates who are Indian nationals have preferred some claims for compensation for properties left behind by them. This matter is under examination by Government. Conditions ia other African countries are different and where some matter is brought to our notice we look into it.]

बर्माकी जेलों में भारतीय

559. श्री विमलकुमार मन्नालालती चोरड़ियाः क्या बैदेशिक कार्य नंत्री यह बताने की कुपा करेंगे कि भारतीय मूल के ऐसे कितने व्यक्ति बर्माकी जेलों में नजरबन्द हैं जो भारत ग्राना चाहते हैं?

■^[INDIANS IN BURMESE JAILS

559. SHRI V. M. CHORDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state the number of person* of Indian origin in Burma who intended to migrate to India but have bee* detained in Burmese jails?]

वैदेशिक कायें-मंत्रे। (सरदार स्वणें सिंह): वर्मा में भारतीय मूल के उन व्यक्तियों की ठीक-ठीक संत्या मालूम नहीं है जो भारत ग्राना चाहते हैं और जिन्हें दर्मा की जेलों में नजरबन्द किया हन्ना है।

*[] English translation.